

Asian Investment Centre

*278. SHRI C. JANARDHAN: Will the Minister of FINANCE be pleased to state:

(a) whether the United Nations Economic Commission for Asia and Far East has a plan to set up an Asian Investment Centre;

(b) if so, the main features thereof ; and

(c) whether India will contribute funds for setting up the proposed Investment Centre?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) to (c). A proposal for the establishment of a regional centre for investment promotion, which was later elaborated to cover technology transfer also, has been under discussion in the ECAFE forums in the last few years. However, in the meeting of the Asian Industrial development Council of the ECAFE held in Bangkok in February 1973 it was felt that a single agency to look after transfer of technology and investment promotion might not be appropriate. The Council was also of the view that transfer of technology was more important to developing countries and that therefore given a choice between a Centre for technology transfer and a Centre for investment promotion, priority should be given to the former. In view of this, the idea of establishing a regional centre for investment promotion may not be pursued for the time being.

Seizure of counterfeit Foreign Currencies and smuggled goods during raids in Delhi

*279. SHRI BIRENDER SINGH RAO:
SHRI SAMAR GUHA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have during a recent raid in South Delhi seized U. S. dollars, British Pounds, counterfeit currency notes and smuggled goods ;

(b) the number of persons arrested in this connection and the nature of action taken or proposed to be taken by Government in this regard ; and

(c) whether the persons arrested are alleged to have links with gangs operating in foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) A search of a house in South Delhi was conducted on the 25th January, 1973, and U. S. Dollars 4827.15, lbs. 194, Indonesian Rupiah 1000/-, Rs. 35,000 and 101 Gold Guineas of foreign origin as well as watch parts were seized.

(b) and (c). Investigations are in progress.

Assistance by Nationalised Banks for Schemes undertaken by various State Governments

*280. SHRI ANNASAHIB GOTKHIINDE: Will the Minister of FINANCE be pleased to state :

(a) whether efforts have been made to ascertain the ways in which the nationalised Banks could assist the Schemes undertaken by the various State Governments to fight the drought situation in the country ; and

(b) if so, the steps taken to assist the implementation of such Schemes in Maharashtra and the results thereof ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) and (b). The public sector banks have been advised to ensure greater flow of credit by participating in emergency agricultural production programmes formulated by the State Governments. The efforts of the banks have been mainly to provide credit for operations like digging wells, installation of tube-wells, pumpsets supply of seeds, fertilisers fodder etc. The schemes where public sector banks have either participated-

of which are under consideration in Maharashtra include : financing minor irrigation development in the drought-affected districts of State under the emergency programme of wells construction, loans to scarcity-affected farmers for cultivation needs, financing State Marketing Federation for purchase of seeds, finance to dairy farmers for stocking cattle fodder, financing community well schemes, loans to students from famine stricken districts for enabling them to pursue studies Banks have also been considering deferment of instalments of repayment as a relief to borrowers in the drought affected areas

Trade Delegations visiting India

2590 SHRI AMBUSHI Will the Minister of COMMERCE be pleased to state

(a) the number of trade delegations which visited India during the year 1972-73, and

(b) countries visited by Indian trade delegations during the same period ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) 21 delegations

(b) U S S R, Poland, Rumania Bulgaria Hungary, Spain France U S A Turkey, Latin American Countries, Nepal, Bangla Desh, Arab Republic of Egypt and Sudan

Prices of controlled Cloth

2591 SHRI C K JAFIER SHARIEF Will the Minister of COMMERCE be pleased to state

(a) whether there is any proposal with the Government to reduce the subsidy of 35 paise being given to the controlled cloth because of the cotton prices having gone down, and

(b) whether the Bureau of Cost has submitted its report finally on the prices of controlled coarse cloth, and if so, the broad outlines thereof

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) Under the scheme for production of controlled cloth, effective from 1-1-1973, no subsidy is being given to mills for production of controlled cloth

(b) No Sir

भारतीय चलचित्र निर्यात निगम द्वारा अमरीकी और ब्रिटिश फिल्मों का आयात

2592. श्री घनशाह प्रधान : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या अमरीकी और ब्रिटिश फिल्मों का आयात भारतीय चलचित्र निर्यात निगम के माध्यम से किया जाता है,

(ख) यदि हा, तो अर्ध, 1972 से जनवरी, 1973 तक इन देशों से कितनी कितनी फिल्मों का आयात किया गया, और

(ग) उन पर कितनी विदेशी मुद्रा व्यय हुई ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री ए० सी० जार्ज) : (क) जी नहीं।

(ख) और (ग) प्रश्न नहीं उठते।

प्रचलन में करेंसी नोट

2593. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि इस समय 1, 2 10 20, 100 और 1000 के किन्ने करेंसी नोट प्रचलन में हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) 31 दिसम्बर, 1972 को (अर्थात् वह सबसे हाल की तारीख जिसके आकड़े उपलब्ध हैं) इन मूल्यों के जितने